

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

32.

**CA-133, 186 & 208/2021 in CP/1202(MB)/2020**

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.09.2022**

NAME OF THE PARTIES:

Mrs. Bonita Dhawan

Vs

Mr. Rakesh Dhawan

SECTION: 213, 241(1), 242(4) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT

**ORDER**

The Court is convened through Video Conference.

1. Ms. Ashima Mandla a/w Ms. Mandakini Singh and Mr. Syed M. Ahmad, Ld. Counsel for the Petitioner present. Mr. Jatin Kumar, Ld. Counsel for Respondents 1 & 2 present.
  
2. By order of the Bench, this matter is adjourned to **07.12.2022**.

Sd/-  
**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)